

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI



OA NO. 918/2004

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This the 23rd day of April, 2004

HON'BLE SH. KULDIP SINGH, MEMBER (J)
HON'BLE SH. S.A. SINGH, MEMBER (A)

Ajay Kumar Srivastava,
S/o Sh. Harindra Prasad Srivastava
R/o WZ-229, First Floor,
Inderpuri, New Delhi-110012.

(By Advocate: Dr. Aprana Bhardwaj and
applicant present in person)

Versus

1. Union of India
through its Secretary
Ministry of Agriculture,
Govt. of India,
Krishi Bhawan, New Delhi.
2. Indian Council of Agricultural Research,
through its Director,
Krishi Bhawan, New Delhi.
3. Indian Agricultural Research Institute,
through its Director,
Pusa, New Delhi.
4. Head, Division of Agricultural Physics
Indian Agricultural Research Institute,
Pusa, New Delhi.

O R D E R (ORAL)

By Sh. Kuldip Singh, Member (J)

Learned counsel for applicant seeks permission to
withdraw the OA. OA is dismissed as withdrawn.


(S.A. SINGH)
Member (A)


(KULDIP SINGH)
Member (J)

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